SHRI CHINTAMANI PANIGRAHI: Certain cases have been rejected.

3.00 p.m.

ठाकुर जगतपाल सिह (मध्य प्रदेश) : माननीय मंत्री ने ग्रभी कहा कि कुछ लोगों ने गलत पेंशन ले ली है जिनको ग्रापने रिजेफ्ट किया है। क्या ग्राप उनसे जो पैसा उन्होंने ले लिया है, वह वाप लेंगे ?

SHRI CHINTAMANI PANIGRAHI: In many cases we are doing that.

SHRI VITHALRAO MADHAVRAO JADHAV: What about my question?

SHRI NIRMAL CHATTERJJEE: Have a Parliamentary team to help you.

SHRI VITHALRAO MADHAVRAO JADHAV: What about the question of pension...

THE DEPUTY CHAIRMAN: This is not a discussion. You can go and see the Minister in his Chamber. He cannot discuss each and every case here. You should try to understand It. Now, the Railway Minister. (Interruptions)

श्री जगदम्बी प्रसाद यादव (बिहार) : यह सवाल भी बार-बार उठाया गया है

जपसभापति : मैंने रेल मिनिस्टर साहब को स्टेटमेंट करने के लिए कहा है । ग्राप बैठ जाइये । (क्यवधान)

STATEMENT BY MINISTER

III. Accident to 122 UP Tamil Nadu Express on 7-11-1987 on Amla-Nagpur Section of Central Railways.

THE MINISTER OF STATE OF
THE MINISTRY OF RAILWAYS
(SHRI MADHAVRAO SCINDIA):
Madam Deputy Chairman, I deeply
regret to apprise the House of an unfortunate train accident involving 122

Up New Delhi-Madras Tamil Express at about 13.35 hrs. on 7-11-1987 on the Amla-Nagpur Broad Gauge single line section of Division of Central Railway. The accident occurred between Katol and Metpanjara stations about 50 kms. short of Nagpur. The train had load of 21 coaches. The engine and the first 8 coaches passed the site of accident safely while the remaining 13 coaches, 9th on-wards from the train engine, derailed/capsized. I regret that, as a result of the accident, 2 passengers lost their lives including one in the hospital. 13 persons suffered simple injuries and 19 grievous

Senior Officers from Nagpur and from the Zonal Railway Headquarters at Bombay rushed to the site of accident. Member Engineering Railway Board also rushed to the site. Later Member Traffic left for Nagpur.

Immediately on receipt of the information, medical vans were rushed from Ajni and Amla. Railway doctors also rushed to the site from Nagpur by road with ambulances. Local doctors from Katol, Kalameshwar and Pandhurna also rushed to the site and rendered medical assistance. The injured were moved to the Railway and Civil Hospitals at Nagpur where further treatment is following.

Ex-gratia payment to the next of kin of dead and to the injured has been arranged.

The stranded passenger_s were cleared from the site by special buses and by the unaffected coaches of the train. They were further cleared by a special train from Nagpur.

Joint checks of accident spot by Railway and Civil Authorities as also by the Commissioner of Railway Safety Central Circle, have been conducted whereafter restoration work has been taken in hand in full swing.

In fact, the first train, one goods train has already passed over the

affected section. Though communication was restored at 11.15 hrs. and the 15Down and 16UP GT Expressewere also run by the normal route.

Madam, joint checks have revealed that track keys for about 200 metres at the site of the accident were missing, indicating possibilities of track having been tampered with.

Commissioner of Railway Safety Central Circle working independently of the Ministry of Railways will hold a statutory inquiry into the accident from 9-11-1987 at Nagpur to determine the cause of the accident.

SHRI SUKOMAL SEN (West Ben gal): Madam, it is a matter of deep regret that our hon. Minister has appear before the Parliament repea tedly to report on the fatal railway accident. It reveals the total lack safety measures in our Railway system. And that is why, repeatedly almost every month, we are having a major accident leading to loss of life and also injury to so many passengers. About the normal safety measures, I would like to know what is the system for inspecting the track and the railway bridges. And when was the last check made of that railway track there and the railway bridge because it is learnt from the newspapers that in the same morning the GT Express bound for Delhi passed through that track and it came safety? But when this train started passing through it met with this accident. When was the last check made of the track and the bridge there?

Madam, one thing that surprises me is that joint checks of the accident spot by the Railway and Civil rities as also by the Commissioner of Railway Safety have been conducted and they have come to the conclusion that track keys for about 200 metres the site \mathbf{of} the accident wer_e missing Madam. the Com-Railway missioner of Safety is supposed to be an independent Then why has this indepedent body conducted an inquiry 1183RS--9.

along with a Government body, the Railway body? Now, it is said Commissioner of Railway Safety will again conduct an independent inauirv. A Joint investigation by railway and civil authorities in conjunction with the Commissioner of Ralway Safety has already been undertaken. Now. out of that joint inquiry they have come to the sion that track keys in some 200 metres at the accident site were etc. Now, will not this revelation fluence the independent inquiry, when the Commissioner of Railway counducts this inquiry independently? So, what was the utility of this?

Then, Madam, they say, may be of sabotage like tampering with How do you come to that the track. conclusion that it may be a case You have tampering? come to the conclusion before the Commissioner Railway Safety has conducted So, it is inquiry. dependent a question of passing on the buck to semebody else. I would like to know. whether it is really due to lack of safety measures that this accident has taken place or is it due to tampering with or sabotage of the track. question should be established by the Commissioner of Railway Safety in dependently, and not by the Government as they have done.

SHRI PUTTAPAGA RADHAKRI SHNA (Andhra Pradesh): Madam. Tamil Nadu Express is a long train but the Minister has made a very brief statement. The accident took place on the 7th of this month. We have already read it in the newspa-The Minister has not given any more information than the newspapers have given. He has not made any attempt to ascertain the facts and details of the accident and he has not correctly given the loss also, it seems. The newspapers have given more reports about the loss caused by the accident. Moreover, Madam, no finding regarding the cause of the accident is given. The statement should contained some first-hand information

[Shri Puttapaga Radhakrishna]

regarding the reasons for the accident. But he has not given any reasons. He has simply ordered an inquiry which is a routine thing. That is one thing.

The other thing, Madam, is that for the last two and a half years or so, it seems that the rate of accidents had come down to some extent, we thought, that this young and energe tic Minister, of course, Maharaja, habeen making good efforts to control the accidents, but it seems that the things are normalised again. (Interruptions). Not Maharashtra, I said Maharaja. It seems that the Minister has become old and things have become normal again.

Madam, recently we have been ing some accidents. Even after particular accident, there was another derailing accident at Vijaywada an last night we came to know abou' the collision of a bus with a train. Like that the rate of accidents is go the Minister has ing up. And revealed any intention to arrest the rate of accidents. That is why I would like to know from the Minister whether there is any intention on the part of the Government to arrest the rate of accidents at least, if you cannot totally stop them. Thank very much.

श्री प्रमोद महाजन : (महाराष्ट्र) : उपसभापति महोदया, गतं दो-तीन वर्षी सं रेल दर्घटनाश्रों के संख्या निरन्तर बढती जा रही है। जब भी रेल मंत्री जल्दी इस सदन में म्राते हैं तो मन कांप उठता है। या तो वे भाड़ा बढ़ाने के लिए यहां ग्राते हैं या किसी दुर्घटना की खबर देने के लिए यहां ग्राते हैं। भ्राज सदन में जिस प्रकार का निवदन रेल मंत्री के द्वारा लिया गया समाचार-पत्नों में छपी खबरों के सिवाय एक शब्द की भी ग्रधिक जानकारी नहीं है। एक अर्थ से निरर्थक रूप में इस निवेदन की उपयोगिता है। मुझे याद है, इसके पहले भी एक बार इसी तमिलनाड एक्सप्रेस, जब वह दिल्ली ग्रा रही थी दुर्घटन। ग्रस्त हुई थी, जिसमें उसकी पैटरी कार पटरी से उखड गयी थी। उस में रहने वाले व्यक्ति की मृत्य हो गई थी उसकी भी जांच की चर्च हुई लेकिन निवेदन में जिस प्रकार की जांच की बात होती है उसके बाद इसका कभी भी पता नहीं चलता कि इस जांच का ग्राखिर क्या हम्रा । कहा यह जाता है कि जांच में जी रेलव के पहियों का एक्सल है उस में कुछ दोष पाया गया लेकिन झाज तक पता नहीं है कि उस तमिलनाडु एक्सब्रेस की एक साल पहले जो दुर्घटना हुई थी उसके बारे में रेल मंत्रालय ने क्या किया है । सझे डर यह लगता है कि म्राज यह निवेदन करने के पश्चात् ग्रगली द्रघंटना के दख में हम इस दुर्घटना के कारणों का पता लगाना भूल जायेंगे ग्रौर इसलिए सब से पहले मैं माननीय रेल मंत्री जी से यह जानना चाहंगा कि वहां जिस विभाग में यह रेल की दुर्घटना हुई है इन दिनों में नक्सलवादियों का काम बहुत बढ़ रहा है। कुछ प्रखब।रों में इस प्रकार के समाचार छपे हैं कि इस दुर्घटना के पीछे उस विभाग में वाम करने वाले नक्सलवादियों का हाथ है। स्नगर इस प्रकार के नक्सलवादियों के हाथ होने की सम्भावना की जांच करना हो तो वह केवल रेलवे सुरक्षा ग्रायुक्त द्वारा सम्भव नहीं है क्योंकि वह तो ज्यादा से ज्यादा इस बात को कह सकता है कि यह दुर्घटना किसी बाहरी कारण से हुई है। मैं मंती महोदय से यह जानना चाहता हूं कि इस द्घटना की ठीक प्रकार से जांच करने के िक्षण और क्या इसके पीछे नक्सलव।दियों का हाथ है इसका पता लगाने के लिए वह केन्द्रीय जांच ब्यूरो की इस में सहायता

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): There is no doubt that that this is an unfortunate accident for the Tamil Nadu Express. At the same time I do not agree with my friend from the Opposition when he said that the number of accidents is on the increase.

Minister of Railways has introduced so many new trains. When I was coming from Hyderabad. came to know that Andhra Pradesh Express has been made a daily service. Like that, so many trains have been converted into daily trains. Traffic has also increased. May I know from the hon. Minister whether it is due to increase of traffic, both passenger and goods, that these accidents take place? Then, maintenance track is also not proper. May I kno from the hon. Minister that the other reason for these accidents is lack of maintenace of track?

One Member of Lok Sabha, Mr. Banwari Lal Purohit was also travelling; another Member of Lok Sabha. Mr. Vairale, was also travelling by the same train and they held the passengers. I feel on such occasions proper timely medical aid and care is very necessary.

My friend from that side raised a very important point about Naxalite movement in that area. I would like to know whether it is a fact that Naxalite movement could also be reponsible for this accident.

In the South Central Railway—it is actually the Central Railway—main tenance of railway track is not proper. This also could be a reason for such accidents.

The Government has appointed an enquiry commission in this matter and I wholeheartedly welcome this decision. May I know from the hon. Minister what specific steps and measures will be taken to avoid such accident in future?

These are a few points on which I seek clarification.

उपसभापति : जगदंबे प्रसाद यादव जी । चूंकि मैंने ग्रापको कहा था लिख कर दीजिए, ग्राप संक्षेप में बोलिए ।

श्री जगवंबी प्रसाद यादव (बिहार): माननीया उपस्रभाषित महोदया, में दो तीन

तथ्यों की स्रोर मंत्री जी का खींचना चाहता हूं। एक तो प्रजातंत्र में दुर्घटना रोकने का महत्वपूर्ण तथ्य स्वर्गीय लील बहादूर शास्त्री जी ने रेल मंत्री के जमाने में दिया था अपना इस्तीफा दे कर तो दुर्घटना न घटे, सरकारी अधिकारी समझे कि दुर्घटना संमंत्रालय का मंत्री का है और प्रीतिष्ठातो जड़ी है ही। तो दुर्घटना को रोकने में कोई महत्त्रपूर्ण पार्ट क्या मतालय और मंत्री जी अदा करना चाहते हैं ? दूसरी बात मैं कहना चाहता हूं कि जहां एक बात नक्सलाइट की आई तो मे तकनीकी बात भी उठाना चाहता हूं कि इन दिनों बरसात के समाप्त के बाद सभी लाइनों पर की मरम्मती का काम बहतायत होता रहता है, तो क्या उस लाइन की मरम्मत हो रही थी ? ग्रौर उस देक की मरम्मत में कहीं कोई गलत से छुट हो गयी, क्योंकि दो मीटर ट्रेक खराब होने की बात ग्राई है श्रौर दो सौ मीटर ट्रेक तभी खराब हो सकत है जबकि ट्रेककी रिपेयरिंगचल रही हो। इसलिए में जानना चाहता हूं कि उस सैक्टर में ट्रेक की क्यो कहीं रिपयरिंग चल रही थी। तीसरी बात मैं कहना चाहता हं कि ट्रेक्स की देखभाल भी टाइस-टाइम पर होती रहती है कभी गाड़ी से कभी दूसरे प्रकार से भी। मंत्री जी ने जांच ःरोई है तो मैं यह भी जानना चाहता हूँ कि इस ट्रेक की कितने दिन पहले जांचे पड़ताल कराई गयी। किसी गांडी का संयोग से पास हो जाना श्रौर किसी का संयोग से फंस जाना, ग नहीं समझता हूं कि इतना कहने से ट्रेक हो जाएगा। ट्रेक तब तक हो ट्टने लायक जब न कि पहली गांडी पास हो गयी हो लेकिन दूसरी गाढ़ी पास होते होते उस ट्रेक की स्थिति बिगड़ गयी हो । इसिल्ए में इस हिसाब मे जानना चाहता हूं कि उस ट्रेक की जांच पड़ताल कितने दिन पहले हुई थी, कब हुई थी, किस प्रकार से हुई थी।

मैं इस प्रश्न के दूसरे भाग पर ग्राना चाहुला हूं । ग्राज भी ग्राया है कि रेलवे कासिंग पर मोटर से दुर्घटना हो गयी ।

[श्री जगदम्बी प्रसाद यादव]

में एक दिन कलकत्ता से म्रा रहा था तो "राजधानी" ट्रक से टकरा गयी मौर इसलिए इस बात को कहना चाहता हूं कि जो सावधानी चाहिए जो तीन जब्द, सुरक्षा सावधानी मौर समय लिखकर म्रापने टांग दिए हैं, लगता है कि भ्रापके जो म्रधिकारी हैं उन्होंने इन तीनों शब्दों पर सावधानी देना छोड़ दिया है। जब कासिंग पर राजधानी टकरा सकती है मौर म्राज भी गाड़ी टकरा गयी, म्राठ भ्रादमी मारे जाते हैं तो इसका मतलब है कि यह म्रसावधानी का हिसाब बहुत पुरान है, तो इसको सुधारने के लिए म्रापने कौन से कदम उठाए हैं।

ग्रंतिम बात वहना चाहता हूं कि श्रगर जांच करने का नतीजा यही हो कि सबको लीप पोतकर बराबर कर दिया जाये ग्रौर सबको बरी करके नि ाल दिया जाये... क्योंकि किसी न िसी बड़े प्रधिहारी से लेहर छोटे प्रधिहारी तक जरूर इन्वाल्व होते हैं तो फायदा हुन्ना । म्रतः मैं वहना च हता हं कि जो इस जांच पड़ताल में पड़ते हैं, ट्रैक के देखने वाले, ट्रक को इक**ामिन** करने वाले, सेफ्टी वाले, जिनके कारण यह दुर्घटना हुई है, जब इनकी जांच पड़ताल होती है तब इस ज क्या प्रतिफल होता है। हमारे कई मिल्लों ने भी वहा कि जब दुर्घटना होती है तो भ्रापने स्टेटमेंट दे दिया लेकिन जांच पडताल का क्या प्रतिफल हुआ, इसकी जानकारी न सदन को मिलती हैं न सदस्यों को । तो कम से कम इसकी जानकारी देने की पद्धति कुछ विकसित करें ग्रपने जमाने में तो हो सहता है कि लोग यह भी समझें कि इस जांच के बाद फिर पार्लियामेंट में यह प्रश्न उठ सकता है इसलिए जांच को इस बारीकी से करें कि सबको संतोष हो सके ।

श्री शरद यादव : (उत्तर प्रदेश) :
मैं दो तीन बातें मंत्री जी से पूछना चाहता
हूं । नम्बर एक इस बयान से कुछ भी
जाहिर नहीं होता है । लगातार ट्रेंस के

एक्सी डेंट्स हो रहे हैं श्रीर लगातार हम सतहीं सफाई देने का काम करते रहते हैं। मैं मंत्री जी से पूछना चाहता हूं कि श्रभी भी जो रेलवे बिजेज हैं उनमें कितने ऐसे हैं जिन की डेंट्स एक्सपायर हो गयी है। श्रब वह इस काम के लिए नहीं बचे इसके बावजूद वह चलाये जा रहे हैं श्रीर यह जो एक्सप्रेस नागपुर केपास, कोटला के पास िसका एक्स डेंट हुशा है, यहां ट्रैंक दो थीं या एक थी, यानी डबल लाईन थी या सिगल लाईन थी?

तीसरा सव'ल मैं यह पूछना चाहता हूं कि यह जो फास्ट ट्रेंस चलाई जा रही हैं, इनके लिए जो ट्रा हैं, उस स्पीड को बेयर कर साते हैं कि नहीं कर सकते हैं?

मेरा चौथा सवाल यह है कि अभी तक जो ांच होती अर्इ है एक्स डेंट्स में, उन एक्स डेंट्स के चलते कितने अधिारियों पर, कितने कर्मचारियों पर अक्षिन कार्यवाही की है?

भ्रब इस ट्रैक पर जो एक्स डेंट हुम्रा है, इसमें यदि बड़े ऋधिकारियों पर ऋ।प कार्यवाही वरेंगे, तो द्वागे के लिए एक्स डेंट्स बचाये जा सपते हैं।

धन्यवाद ।

SHRI MADHAVRAO SCINDIA: Madam, I have heard the observations made by the hon. Members, and as usual the observations made by them clearly manifest their concern which, I can assure you, is totally shared by us. It is our endeavour to continuously try to reduce accidents and to take into account the very valuable suggestions and the concern expressed by the hon. Members from time to time.

Mr. Sukomal Sen talked about the lack of safety measures. As you know, Madam, a couple of years ago, when Mr. Bansi Lalji was the Railway lister, a 10-point plan was put into motion to specifically try to reduce railway accidents and to create an

· awareness from the highest officer to the lowest member of the staff the indian Railways. That pian or action has begun to yield results. We will not be sausned until railway accidents are reduced to an absolute mmmum. Here I would quote have res, put I would not like the members to misinterpret that these ligures leave us in the railways with a sense of self-satisfaction. We will always endeno, the case. avour to reduce these rigures further. In the nrst year 1985-86 wnen the new Rajiv Gandni Government took office, Indian ranway establisned a new record in the reduced number of railway accidents. ranway accidents went down by 10 per cent compared to the previous Year and in the history of the Indian ranways it was the lowest ever re cordea. 1986-87, there was the further improvement of 12 per cent on tnat record low. This is a sad occasion. I do not want to express these ngures, again as I said, in a sense o quoting our achievement, but I am happy to inform the hon. Members that over the record low last year, this year, the first six months compar ed to the first six months of last year have shown a further decrease in railway accidents of over 23 per cent. I think this is a substantial achievement for which the credit must go to the railway officers and the ranway staff who have endeavoured, in spite of, as Mr. Vithalrao Jadhav tioned, our traffic having gone up phenomenally. Even the gross number of railway accidents has come down this year by 23 per cent over record low of last year and the record low the year before. The awareness amongst the railway staff is also evin ced by the fact that of the total numher of railway accidents those which can be attributed to staff negligence have come down this year by almost 30 per cent which I think again is a substantial reduction. While I would not fail in expressing my concern and objective that the Railway Ministry is continuously trying to reduce these accidents, I feel that on such sad oc-

casions, let us not use them to detract from the exemplary efforts put in officers and members the railway of the railway staff. I would not like the hon. Members to forget this-and I would like to remind them-hat the winter months when we snuggle into our blankets in these fast and trains super-fast which whiz through from Howrah to Delhi or from Delhi to Bombay. if your sleep is disturbed and you wake up at 2 in the ing and out of your blanket look of the window as you pass a crossing, you will find in these winter months, a scantily clad railway staff member showing you a green light. He is trying to ensure security of your train. There are thousands of such people who are devotedly working towards sailway safety and I do not think we should try to use these occasions to misquote figures and detract from their efforts. Again, would like to very clearly maintain that we are deeply concerned and we are not satisfied. However the number of railway accidents may have been reduced, we will constantly keep striving in that direction to reduce them even further.

The track is patrolled every 24 hours by a keyman who inspects the track and weekly by the permanent way inspector. Bridges are also inspected and those bridges which may cause a little concern are inspected even more frequently, depending on the state of the bridge. However, if a bridge is considered dangerous, no time is lost in strengthening it or reconstructing it.

did men-Sukomal Sen Shri tion that the GT Express had passed earlier. In fact three trains had passed at 11.15, passed—16 UP had 15 Dn GT had passed at 12 o'clock and a railway electrification special had also passed at 12.30, about one hour before the accident. The track was found to be in perfect condition. I would like to mention that this is a newly re-laid track. Track renewal has been completed in the year 1986-

[Shri Madhav Rao Scindia]

There was sufficient ballast and the track was also in very good condition. Therefore it is very strange that one hour later, keys are found missing on 200 metres of track. Keys are a vital part. They are wedged in the track. There are jaw claws and they are wedged between the sleeper and the jaw claw. If they are removed, the track becomes loose. Now I am only indicating possibilities; I am not coming to any conclusions. Mr. Sukomal Sen did mention that I am trying to pass the buck. We in the Railway Ministry will not pass the buck. That is not our practice and it will not be our practice in the future also. However. I have indicated the possibilities. We can only come to any certain conclusions after the Commissioner of Railway Safety has completed his enquiry and given his report. But the strange part is this. Mr. Upendra has been a railwayman and will surely understand the technicalities of this. These 200 metres over which the keys are missing are on the outer fringe of the curve and as you well know when a train is taking a curve, the strain is much more on the outer curve. It just indicates somebody who knows something about railway movement. These are just indications; I would not like you to feel that I have come conclusion. It is somebody to any who knows that the Tamilnadu Express is passing at a particular time and who knows which part of the track will be most dangerous.

SHRI PARVATHANENI UPENDRA:
The papers have mentioned that I
was on the train. I hope you are not
hinting at that.

SHRI MADHAVRAO SCINDIA: I am glad you were not on the train. So the track becomes loose and the moment the train passes over the loose track, it overshoots its appointed place and naturally then the train derails. But we will await the Commissioner of Railway Safety's enquiry report. The railways themselves also of course internally have to conduct

their own enquiring which we will be doing totally independently. An hon-Member—I ourable think it was, possibly. Mr. Sukomal Sen himselfasked, why a joint inquiry? It is not. It is a joint inspection of the evidence. The inquiry will be totally independent. This particular office of Commissioner of Railway Safety Ministry of Civil comes under the Aviation, It does not even come under our Ministry. So, it is independent, statutory, inquiry and I can assure you that we will not attempt, in any way, to prejudice the findings of the Commissioner of Railway Safety. We ourselves want learn the real causes and, learning from those causes, we would like to take measures to mend the state of affairs, if required.

Mr. Radhakrishna mentioned about the Vijayawada derailment. was a derailment in Vijayawada—he is quite right. I am once again sorry to say that this matter of tampering with the track is something which is extremely worrying for us. We have 100,000 of track kilometres and 61,000 of route kilometres and, from point of view, it is a matter of great concern because every case of tampering with the track is something which can cause tremendous problems to us. In Vijayawada too, two fishplates and four bolts were found missing at the point of derailment. So, there has been a problem there also. He also talked about the collision of the bus and the train at a level crossing yesterday. Here also, it is something which is beyond our control. The bus driver, apparently, was driving rather fast and his brakes seemed to have failed. At a manned level crossing where the gates are closed, there is very little that we can do: If somebody chooses to ram the gate on one side and go along with it and ram into the gate on the other side, here is very little that the Railway Administration can do. We can only try to create some awareness amongst the road users, which we are attempting to do. There are attempts. We are trying, through

our Public Relations Officers, through publicity, to create this awareness among the road users. But, I am afraid, in these cases we are totally dependent on the road users.

Mr. Radhakrishna also said that railway accidents were increasing. This is not a fact: I have just quoted figures, Mr. Pramod Mahajan also talked about railway accidents increasing. As I have said earlier, there has been a very significant decrease.

The local police are already seized of the matter. They are conducting their own inquiry. I do not think that at this stage the CBI can be involved in it. It is a police matter and it really goes outside our jurisdiction, outside our purview. again, we would be very, very interested to know ultimately what conclusions the police arrive at. So that the police could examine every bit of evidence, we did not clear the track until the police gave us the green signal, and that is why we got the about 24 hours later, green signal after all the evidence had been examined by the police.

Mr. Vithal Jadhav talked about the maintenance of track. As the honourable Members know, when the new Administration took over, there were 20,000 kilometres of track due for renewal. That was the backlog that accumulated. In our railway plans since 1985-86, we have been allocating about 25 per cent of each annual plain to track renewal and we have been it tremendous priority. fact, the backlog has now come down to between 15 and 16 thousand kilometres. This particular part of the track had been renewed last year and it was in good condition.

Mr. Banwarilal Purohit was on the train. He was very, very helpful to the other passengers; he was of great help to us also. I myself talked to him on the telephone and he did mention to me that in such cases he was normally very, very critical but

he had not enough words of praise for the alacrity with which the Railway Administration responded to the situation and the way they looked after not only the injured but also those passengers who were stranded. This is what Mr. Banwarilal Purohit conveyed to me over the telephone Naxalites were also mentioned. Again, these are all aspects which will have to be examined by other agencies.

Jagdambi Prasadji also asked whether it is a lapse.

रेल पट्टी नवीनीकरण वहां था विः नहीं ? दुघटना रेल पटरी के कारण हुई कि नहीं ? मैंने पूर्व में बताया कि इस ता नवीनीकरण पिछले वर्ष हो चुका था ग्रौर उस सेक्शन की रेल की हालत थ्रच्छी थी । चिंता की वहां बात नहीं थी । स्थिति संतोषजनक थी । भ्रापने लेवल कासिंग एक्सीडेंट के बारे में भी उल्लेख किया । उसके बारे में भी मैंने बताया है । शरद यादव साहब ने रेलवे ब्रिजिज के बारे में पूछा है। प्रतिवर्ष रेलवे त्रिजेज का निरीक्षण किया जाता है। जो रेलव ब्रिजेज खतरनाक दिखते हैं, उन रेलवे ब्रिजेज को तत्काल सूधारने का काम किया जाता है, मरम्मत का काम किया जाता है या दूबारा उस स्थान पर रेलवे ब्रिज निर्मित किया जाता है । यह सेक्शन डबल लाइन सेक्शन नहीं है । यह सिगल लाइन सेक्शन है । जहां कीज निकाले गए थे, वे रेल ट्रैक जहां कर्व लेता हैं, बैंड होता है, उसी जगह पर निकाले गए थे। ब्रिज के पहले किगज निकाले गए थे। मैं बताना चाहंगा कि हमारी पटरियों का एक्जा**मिने शन** होता रहता है श्रीर ऐसे सेक्संशस जहां ट्रैंक रिनुग्रल होना ग्राधश्यक है या ऐसे सेक्शन जहां लाइन का नया-नया रिनुम्रल हुम्रा है वहां स्पीड रिस्ट्रक्संस लगाए जाते हैं और इन स्पीड रिस्ट्रक्संस के अनुसार जगह-जगह पर ट्रेंस चलती हैं। यहां कोई स्पीड रिस्ट्रकसंस नहीं था। 110 किलोमीटर तक स्पीड विलग्नर की गयी थी श्रौर हमारा श्रनमान है कि ट्रेन 90-100 किलोमीटर के दरमियान चल रही थी।

[Shri Madhavrao Scindia]

This is all the information that the Members wanted. I would once again, on behalf of the Railway Administration, like to express my deep pregrets for this accident. My deep condolences to the bereaved families. I would also like to tell the hon. Members that of the 13 grievously injured, eight are now totally out of danger, and with the blessings of Almighty, I am sure, that the remaining five also will survive the ordeal.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Payment of compensation?

SHRI MADHAVRAO SCINDIA: The ex-gratia amount has been distributed. Rs. 5,000 to the bereaved families and Rs. 1,000 to the grievously injured and Rs. 500 to those who have suffered minor injuries, simple injuries.

But, again, I would not like this amount to be confused with compensa'ion. This is only an ex-gratia amount which is for immediate utili station, for immediate requirement. The compensation amount will decided by the ad hoc Claims Commissioner who is appointed in consultation with the Pradesh Sarkar. After Commissioner ad hoc Claims comes to his conclusion, he will tell us how much compensation is to be paid and to whom it will be paid. This will be settled by the Claims Commissioner. That process will also be put into motion very soon.

श्री नत्था सिंह (राज्स्थान) : माननीय मंत्री जी श्रापने चालू वर्ष में मेल ग्रौर एक्सप्रस गाड़ियों के बारे में बताया लेकिन चालू वर्ष में माल गाड़ियों के जो एक्सीडेंट्स हुए हैं, उनके बारे में भी बताएं।

श्री माधवराव सिंधिया: मैडम, यह जो ग्रांकड़े हैं, ये सभी हमारी जो गाड़ियां चलती हैं चाहे मेल हो, चाहे एक्सप्रेस हो, चाहे फास्ट हो चाहे सुपर फास्ट हों, सभी सम्मिलित हैं। STATUTORY RESOLUTION APPROVING THE CONTINUANCE IN FORCE OF PRESIDENT'S PROCLAMATION UNDER ARTICLE 356 IN RESPECT OF PUNJAB—contd.

THE DEPUTY CHAIRMAN: Now we will take up the statutory Resolution for discussion. Shri Pawan Kumar Bansal was on his legs. He may please continue.

SHRI PAWAN KUMAR BANSAL: Madam, when we adjourned for lunch. I was saying that the Akali Dal has failed to present a strong leadership which is imperative and in fact a dire necessity at this juncture to overcome present impasse. This is because the view of the Akalis has been jaundiced, and their approach guided by the narrow political considerations which are sometimes at variance even with the larger State and national interests. They have now voiced their opposition violence and terrorism. But still have to demonstrate the firm and resolute determination to stand up against terrorism and fight the menace to the finish. Till then their clamour for the revocation of the President's Rule in the State would not convince even the Punjabis.

My learned friend, who initiated debate, is, unfortunately, not present in the House at the moment. He very vociferously pleaded for the reinstatement of the last Government headed by Shri Barnala. Madam, I agree that the intellectual power of some of the Opposition friends, particularly from the CPM group, is great, but their opinion of themselves is still greater; and sometimes, unfortunately, that tends to overtake the former. For over 20 minutes he tried analyse the Punjab situation, but not once did he mention the most imporhant factor involved in the Punjab situation today; and that was emergence of the Panthic Committee. I do not know whether my friend has even heard of the name of the Panthic